

Minutes of EFC meeting No. 04/AM-18 dated 20.07.17 for import of restricted items

Meeting No. 04 of AM-18 of EXIM Facilitation Committee (EFC) was held on 20.07.17 at 11:00 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.K. Bhatnagar, Dy. IA, Min. of Steel
- (ii) Shri S.K. Jain, Development Officer, Dept. of Industrial Policy & Promotion
- (iii) Shri S.P. Roy, Jt. DG, DGFT
- (iv) Shri Rajesh Malhotra, Dy. DG, DGFT
- (v) Shri Abdul Sadiq Khan, FTDO, DGFT

3. The total number of cases considered in the meeting was 248. The Committee approved 32 cases, rejected 6 cases & deferred 210 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also cross verify the details mentioned in the import authorization with that as stated in the ANF-2M submitted by the applicant. For cases listed under M/o P&NG, where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to subsequent approval of DGFT. DGFT Hqrs will not send separate import permission letters and the import authorizations are to be issued on the basis of these minutes.

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from D/o AHD&F on 18.03.2016 and 11.11.2016.
2.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016 and 11.11.2016.
3.	M/s. Zon Groves and Farms, Telangana 01/53/8/341/AM17/Z-1/IC	06.07.16	30 nos of Alpacas(15 males, 15 female) 30 nos of Llamas(15 male, 15 female) 30 nos of Wallabies (15 male, 15 female)	88.70	D/o AHD&F vide Letter No. 102-122/2014-Trade dated 06.07.2017 has informed that the committee under the chairmanship of Animal Husbandry Commissioner has deliberated on the above mentioned application and subsequent inspection report submitted by Quarantine Officer, Hyderabad. The committee observed that the optimum infrastructure needed for shelter of the animals to be imported is yet to be completed. D/o of AHD&F has also requested the firm to take necessary step and complete the

					requirement after which a fresh inspection of the premises will be carried out.
					Recommended by MoEF&CC vide OM No. 3-85/2016/WL dated 08.02.17
4.	M/s. Sagawadi Education & Gaushala Public Charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from D/o AHD&F on 17.08.16
5.	M/s. Qualitat Products India, Chandigarh 01/53/8/660/AM17/Q-2/IC	14.09.16	25000 nos of Bovine Semen as per Annexure-1	82.76	D/o AHD&F vide OM No. 102-01/2013-Trade dated 27.06.16 has sought information from the firm.
6.	M/s. Dhritiman Datta, Kolkata 01/53/8/631/AM17/D-10/IC	07.09.16	2850 nos of Live Birds	0.91	Comments sought from MOEF(WL) on 16.09.16
					D/o AHD&F vide OM No. 102-119/2014-Trade dated 06.10.16 has sought information from the firm.
7.	M/s. I. Z. Aquatic Life, Kolkata 01/53/8/701/AM17/I-28/IC	26.09.16	Live Ornamental Fish	55.03	D/o AHD&F vide OM dated 08.11.2016 has sought information from the firm.
8.	M/s. Shades Aqua zone, Chennai 01/53/8/752/AM17/S-64/IC	13.10.16	42,000 nos. of Live Ornamental fishes	10.62	D/o AHD&F vide OM dated 01.11.2016 has sought information from the firm.
9.	M/s. J.K. Trust, Bombay 01/53/8/863/AM17/J-19/IC	26.10.16	30 Nos of Live Bulls	152.55	D/o AHD&F vide OM No. 102-47/2013-Trade dated 07.04.17 has sought information from the firm.
10.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from D/o AHD&F & MOEF(WL) on 15.12.2016
11.	M/s Bernadine Maria Jane Sathyanathan, Mumbai 01/53/8/989/AM17/B-20/IC	14.12.16	2 nos of African Grey Parrot (Psittacus Erithacus), 1no. of Umbrella Cockatoo (Cacatua Alba), 1nos of Blue & Gold Macaw(Ara Ararauna) and 1nos of Blue Fronted Amazon (Amazon aestiva)	.52	Recommended by D/o AHD&F vide OM No. 110-106/2016 (NF-T) dated 19.01.17
					Comments sought from MoEF&CC on 16.12.16
12.	M/s Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1nos of Alpaca(Vicugana Pacos), 1nos of Llama(llama glama), 1nos of Mandrill Monkey(Mandrillus Sphnix), 5 nos of Lemur(Lemur catta) and 1nos of Cassowary (casuarius bennetti)	8,777	Comments sought from D/o AHD&F & MOEF(WL) on 16.12.2016
13.	M/s. Delta Exim Services, Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	15	Comments sought from MOEF(WL) on 07.12.16
					Recommended by D/o AHD&F

					vide OM No. 110-106/2016 (NF-T) dated 09.02.17
14.	M/s Tata Institute of Fundamental Research, (NCBS), Bengaluru 01/53/8/1175/AM17/T-32/IC	17.01.17	200nos Laboratory Mice (Mus Musculus) & 200nos of Laboratory Mouse frozen Spems (Straws)/Mouse Frozen Embryo(vials)	20.46	Comments sought from D/o AHD&F on 24.1.2017
15.	M/s Tata Institute of Fundamental Research, (NCBS), Bengaluru 01/53/8/1175/AM17/T-33/IC	17.01.17	200nos Laboratory Mouse Frozen Embryos (Mus Musculus) in cryo vials & 200nos of Laboratory Mice (Mus Musculus)	10.23	Approved as recommended by D/o AHD&F vide OM No. 110-105/2016(NF-T) dated 27.06.17
RA Bangalore may issue the import authorization to the applicant for import of 200 Nos of Mice Frozen Embryos (Muss Musculus) in cryo vials and 200 Nos. of Mice (Muss Musculus). from Japan for R & D Purposes for a CIF value of Rs 10,23,000/- (USD 15,000) subject to the conditions mentioned in the D/o AHD&F O.M. No.110-105/2016 (NF-T) dated 26.04.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
16.	M/s. A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 Pairs of Goats	2.10	D/o AHD&F vide OM dated 01.03.17 has sought information from the firm. D/o AHD&F vide OM dated 03.04.17 has sought some additional information from the firm.
17.	M/s A.S. Agro, Mumbai 01/53/8/1121/AM17/A-59/IC	05.01.17	5 Pairs of Pygmy Horse Shetland Pony & 5nos of Pygmy Horse Pella Bella Pony	15	D/o AHD&F vide OM dated 01.03.17 has sought information from the firm
18.	M/s. Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/IC	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture all varieties)	5	Comments sought from D/o AHD&F on 13.1.2017. MoEF&CC vide OM No. 3-14/2017/WL dated 17.03.2017 has sought information from the firm.
19.	M/s Sunrise Agro & Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.16	Import of Labeo Bata(Bengali-Bata Maach)	--	Comments sought from D/o AHD&F on 17.2.2017
20.	M/s Tata Memorial Centre, Mumbai 01/53/8/1439/AM17/T-42/IC	17.03.17	100 nos of Live mice 95 Male & 5 Female	2.70	Comments sought from D/o AHD&F on 21.3.2017
21.	M/s National Brain Research Centre, Manesar, Haryana 01/53/8/0137/AM18/N-6/IC	28.4.17	5 African Zika MR 766 & 5 Brazillian Zika Paraiba 2015	Rs.649	D/o AHD&F vide OM dated 31.05.2017 has suggested to sought comments from Ministry of Health & Family Welfare. Comments sought from Ministry of Health & Family Welfare.
22.	M/s Jose Maria Telleria, Manali, H.P. 01/53/8/0135/AM18/J-4/IC	28.4.17	1 Pet Dog	Nil	Comments sought from D/o AHD&F on 9.5.17
23.	M/s Hidden Streams,	5.4.17	4 nos of Kangal	1.12	Comments sought from D/o

	Kottakuppam , T.N. 01/53/8/0004/AM18/H-2 /IC		Puppies		AHD&F on 26.4.17
24.	M/s Indira Gandhi Zoological Park, Vishkhapatnam 01/53/8/185/AM18/I-3/IC	4.5.17	4nos of Grant Zebras	--	Comments sought from D/o AHD&F and MoEF&CC on 12.5.17
25.	M/s Shabdi International, Mumbai 01/53/162/MISC/AM18/S-8/IC	2.5.17	2 Pairs Goats	.50	Comments sought from D/o AHD&F on 12.5.17
26.	M/s Shabdi International, Mumbai 01/53/8/151/AM18/S-7/IC	2.5.17	10 Pairs Goats	2.0	Comments sought from D/o AHD&F on 12.5.17
27.	M/s. Libra Aquarium, Chennai 01/53/8/121/AM18/L-1/IC	27.04.17	15 MTs of Aquatic Fish feed	0.0001	Comments sought from D/o AHD&F dated 15.05.2017
28.	M/s. Nootan Fish Company, Bijnor 01/53/8/0114/AM18/N-5/IC	27.04.17	100Nos. of Live Fish Koi	2.00	Comments sought from D/o AHD&F dated 15.05.2017
29.	M/s. Renu Bhatia, Gurugram (HR) 01/53/8/266/AM18/R-5/IC	19.05.17	1 No. of Female Dog	NA	Comments sought from D/o AHD&F on 24.05.2017
30.	M/s. Hazara Stud Farm, Ambala, Haryana 01/53/8/207/AM18/H-8/IC	09.05.17	20 Nos. Of Broodmares	526.34	Comments sought from D/o AHD&F on 29.05.2017
31.	M/s. Cadila Healthcare Ltd, Ahmedabad 01/53/8/234/AM18/C-5/IC	17.05.17	742 Nos. of Laboratory Animals	125.57	Approved as recommended by D/o AHD&F vide OM No. 110- 105/2016 (NF-T) dated 16.06.2017 and OM No. 110-105/2016 (NF-T dated 30.06.2017
RA Ahmedabad may issue the import authorization to the applicant for import of 742 Nos. of Laboratory Animals (Male Mice -266 Nos., Female Mice- 266 Nos., Male Rats : 100 Nos, Male Marmoset- 5 Nos., Female Rats 100 Nos., and Female Marmoset- 5Nos. from USA/UK/Italy/Canada & Netherlands for a CIF value of Rs 1,25,57,408/- (USD 179392) subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-105/2016 (NF-T) dated 16.06.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad.					
32.	M/s. Heritage Equestrian Sports Academy, Mohali (PB) 01/53/8/300/AM18/H-11/IC	24.05.17	3 Sport Horses	21.55	D/o AHD&F vide letter dated 27.06.17 has sought information from the firm.
33.	M/s. J.K. Trust, Bombay 01/53/8/157/AM18/J-6/IC	02.05.17	500 Nos. of Bovines Sexed Semen-Gir	10.19	D/o. AHD&F vide OM dated 16.06.17 has sought information from the firm.
34.	M/s. J.K. Trust, Bombay 01/53/8/156/AM18/J-5/IC	02.05.17	1000 Nos. of Bovines Sexed Semen-HF	15.29	Comments sought from D/o. AHD&F on 01.06.2017
35.	M/s. Sahara Pure Eatable Corporation Ltd., Mumbai 01/53/8/275/AM18/S-15/IC	22.05.17	1000 Nos. of Frozen Bovine Gir Embryos, Milking Gir 100%	257.00	Comments sought from D/o AHD&F on 05.06.2017
36.	M/s. Heritage Equestrian Sports Academy, Mohali (PB) 01/53/8/300/AM18/H-11/IC	24.05.17	3 Sport Horses	21.0	Comment sought from D/o. AHD&F on 01.06.2017
37.	M/s. Aravali Sports & Cultural Foundation, Delhi 01/53/8/375/AM18/A-23/IC	1.06.17	3 Horses for polo (Polo Ponies)	24.71	Comments sought from D/o. AHD&F on 20.06.2017
38.	M/s. TCG Lifesciences P. Ltd , Kolkata 01/53/162/Misc/AM18/T-8/IC	12.06.17	1000 Nos. of Mice & Rat	81.06	Approved as recommended by D/o AHD&F vide OM No. 110- 105/2016 (NF-T) dated 06.07.17
RA Kolkata may issue the import authorization to the applicant for import of 500 Nos. of Rats (Male & Female) and 500 Nos.					

of Mice (Male & Female) from US/UK/Israel, Netherlands, Italy & France for a CIF value of Rs 81,06,424.50 (EURO 1,10,895) subject to the conditions mentioned in the D/o AHD&F O.M. No.110-105/2016 (NF-T) dated 06.07.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.

39.	M/s. Nanoli Stud & Agricultural Farms, Mumbai 01/53/8/385/AM18/N-12/IC	13.06.17	3 nos. of Broodmares	65.70	Comments sought from D/o. AHD&F on 20.06.2017
40.	M/s. Highgrove Stud & Agricultural Frms, Mumbai 01/53/8/380/AM18/H-13/IC	13.06.17	15 nos. of Broodmares	328.50	Comments sought from D/o. AHD&F on 20.06.2017
41.	M/s. Vimkuda Enterprise, New Delhi 01/53/8/369/AM18/V-4/IC	12.06.17	25000 Doses of HF Conventional Semen of the Bulls	68.05	D/o. AHD&F vide letter dated 06.07.2017 has sought information from the firm.
42.	M/s. Abigail Mary Anne Slater, Gurgaon (Haryana) 01/53/8/356/AM18/A22/IC	07.06.17	3 Nos. of Polo Horses	21.00	Comments sought from D/o. AHD&F on 20.06.2017
43.	M/s. Jaipur Riding and Polo Club, Jaipur 01/53/8/361/AM18/J-7/IC	12.06.17	3 Nos. of Polo Ponies	26.00	Approved as recommended by D/o AHD&F vide OM No. 110-102/2016-NF-T) dated 18.07.17

RA Jaipur may issue the import authorization to the applicant for import of 3 Nos. of Polo Ponies from Argentinian/UK/Singapore/Malaysia and Australia for a CIF value of Rs. 26,00,000/- (USD 40,000) subject to the conditions mentioned in the D/o AHD&F O.M. OM No. 110-102/2016-NF-T) dated 18.07.17 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Jaipur.

44.	M/s. Preeti Kaur, New Delhi 01/53/8/373/AM18/P-31/IC	12.06.17	1 Pet Dog	NA	Approved as recommended by D/o AHD&F vide OM No. 110-104/2016-NF-T) dated 06.07.17
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RA CLA New Delhi may issue the import authorization to the applicant for import of 1 No. of Pet Dog from Germany for a CIF value of Rs. Nil subject to the conditions mentioned in the D/o AHD&F O.M. No.110-104/2016 (NF-T) dated 06.07.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA CLA New Delhi

45.	M/s. Nektar Therapeutics (India) P. Ltd, Telangana 01/53/8/374/AM-18/N-16/IC	12.06.17	500 Nos. of SJL/J Mice (Male/Female)	30.34	Approved as recommended by D/o AHD&F vide OM No. 110-104/2016-NF-T) dated 06.07.17
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Development Commissioner, Vishakhapatnam may issue the import authorization to the applicant for import of 500 Nos. of SJL/J Mice (Male & Female) from US/UK/France & Germany for a CIF value of Rs 30,34,840/- (\$ 44,630) subject to the conditions mentioned in the D/o AHD&F O.M. No.110-105/2016 (NF-T) dated 06.07.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and Development Commissioner, Vishakhapatnam.

46.	M/s. Nikhil Mohan , Gurgaon 01/53/162/Misc/AM-18/N-15/IC	15.06.17	1 Pet Dog	.075	Comments sought from D/o. AHD&F 20.06.2017
47.	M/s. Narendra Singh Rajawat, Jaipur 01/53/8/406/AM18/N19/IC	23.06.17	8 Polo Ponies	81.66	Comments sought from D/o. AHD&F on 04.07.2017
48.	M/s. Sun Pharma Advanced Research C	23.06.17	20 Nos. of Male and Female NZW non littermates	7.53	Comments sought form D/o AHD&F on 04.07.2017
49.	M/s. Matsya Koi Farm Inida, Dehradun 01/53/8/371/AM18/M-7/IC	12.06.17	Ornamental Fishes	10.00	Comments sought from D/o. AHD&F on 11.07.2017
50.	M/s. Southern Inida Aquatech, Chennai 01/53/8/336/AM18/S-19/IC	26.06.17	Ornamental Fishes	41.73	Comments sought from D/o. AHD&F on 11.07.2017
51.	M/s. Shourya Malhotra, Noida 01/53/8/442/AM18/S-30/IC	04.06.17	2 Pet Dogs	NA	Comments sought from D/o. AHD&F on 11.07.2017

52.	M/s. Yeravada Stud & Agricultural Farm ,Pune 01/53/8/460/AM18/Y-1/IC	06.06.17	1 Stallion and 3 Mares	225.29	Comments sought from D/o. AHD&F on 11.07.2017
53.	M/s. Embassy Projects P. Ltd, Bangalore 01/53/8/474/AM18/E-7/IC	10.06.17	12 Nos. of Sport Horses Boy	56.40	Comments sought from D/o. AHD&F on 11.07.2017
54.	M/s. Water World Howrah WB 01/53/8/404/AM18/W-3/IC	21.06.17	Ornamental Fishes	54.05	Comments sought from D/o. AHD&F on 11.07.2017
55.	M/s. I.Z. Aquatic Life, Kolkata 01/53/8/403/AM18/I-14/IC	27.06.17	Ornamental Fishes	53.91	Comments sought from D/o. AHD&F on 11.07.2017
56.	M/s. Eldhose Benny, Kerala 01/53/8/359/AM18/E-5/IC	09.06.17	Ornamental Fishes	30.82	Comments sought from D/o. AHD&F on 11.07.2017
57.	M/s. Marine Reef Paradise, Mumbai 01/53/8/358/AM18/M-6/IC	09.06.17	Ornamental Fishes	12.64	Comments sought from D/o. AHD&F on 11.07.2017
58.	M/s Sruthi Ramesh, Kannur 01/53/8/1479/AM17/S-109/IC	27.3.17	1 no of African Grey parrot	00.10	Approved as recommended by MoEF&CC vide OM No. 3-21/2017/WL dated 19.05.17 and D/o AHD&F vide OM No. 110-106 (NF-T) dated 26.04.2017.

RA Cochin may issue the import authorization to the applicant for import of 1 African Grey Parrot- Psittacus Erithacus, Male, Name- Peter) for non-commercial purpose from UAE / Thalassery & Kerala. for a CIF value of Rs 10,000 /- subject to the conditions mentioned in the MOEF&CC O.M. No. 3-21/2017/WL dated 19.05.2017 and D/o AHD&F OM No. 110-106 (NF-T) dated 26.04.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin.

59.	M/s. Nakuldeep Vijayadevan, Mumbai 01/53/8/382/AM-18/N-13/IC	13.06.17	1 Green Cheeked Conure (Pyrrhura Molinae) 1 Cockatiel (Nymphicus Hollandicus)	0.38	Rejected as not recommended by D/o AHD&F vide OM No. 110-106/2016 (NF-T) dated 06.07.2017
60.	M/s. Umino Aquarium & pet Shop, Chennai 01/53/162/Misc/AM18/U-1/IC	19.04.17	Live Ornamental Fishes	145.49	Clarification sought from the firm on 13.07.2017
61.	M/s. Sinjini Traders, Kolkata 01/53/162/Misc/AM18/S-20/IC	24.05.17	Ornamental Fishes	11.91	Comments sought from D/o AHD&F on 14.07.17
62.	M/s. R.D.International, Kolkata 01/53/162/Misc/AM18/R-10/IC	14.06.17	Ornamental Fishes	21.08	Comments sought from AHD&F on 14.07.17
63.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN	6.07.17	2 Orinoco Crocodiles	NA	Comments sought from D/o. AHD&F & MOEF&CC on 14.07.17
64.	M/s. Madras Crocodile Bank Trust, Mamallapuram, TN 0153/8/469/AM18/M-9/IC	07.07.17	40 Nos. of Spotted Pond Turtles	NA	Comments sought from D/o. AHD&F & MOEF&CC on 14.07.17
65.	M/s. Shefali Sharma 01/53/8/162/AM-18/S-31/IC	06.06.17	Pet Dog	NA	Comments sought from D/o. AHD&F 06.07.2017
66.	M/s. Sri. Santosh Kumar IFS, Chief Conservator of Forest & Executive Director, Bannerghatta, Bangalore 01/53/8/410/AM18/S-27/IC	23.06.17	2 Male & 2 Female Giraffe	.60	Comments sought from D/o. AHD&F & MOEF (WL) 29 .06.2017

Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

67.	M/s. Usher Eco Power Limited	23.08.16	50 Ton of Rice Husk	10.42	DIPP vide OM No. 9/55/2016-
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	01/53/162/MISC/AM17/U-3/IC		Ash		TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016 and 31.03.2017.
68.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres& Tubes (With side wall cut/multi cut/ Shreds)	307.35	Comments sought from MOEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016.
69.	M/s. Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	08.09.16	5 MT of Refused Derived Fuel	5000.00	DIPP vide OM No. 9/32/2016-TSW dated 29.09.16 has suggested that in the first instance, the firm may be advised to seek NOC from MoEF & CC. Comments sought from MoEF&CC on 31.03.2017
70.	M/s. Kavita Overseas Pvt. Ltd, Delhi 01/53/8/810/AM17/K-15/IC	25.10.16	4000 MTs of Lead Scrap (ISRI Code: Radio, Racks, Ropes, Relay, Rents and Rails)	2144.00	The committee decided to reject the case as the firm has not given reply to the OM dated 09.03.17 of DIPP.
71.	M/s. GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap rubber tyre cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Comments sought from MOEF on 02.01.2017 Recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.01.17
72.	M/s. Simar Port Pvt. Ltd. , Mumbai 01/53/8/1192/AM17/S-70/IC	23.1.17	5000,000 MTs of Stone Boulders Weighing Not more than 8.0 MTs each	4760	DIPP vide OM No. 9/9/2017-TSW dated 15.02.17 has given their NOC subject to NOC from Ministry of Shipping. Ministry of Shipping vide OM No. PD-25011/4/2017-PD-VII dated 13.07.2017 has recommended the proposal. The committee decided to process the case on file.
73.	M/s. Pilot Industries Ltd., Delhi 01/53/8/1176 /AM17/P-27/IC	30.01.2017	10000 Mt of Waste Acid lead Batteries (ISRI:Rail & Rains), Radio, Racks, Relay, Ropes, Rakes	5783.40	The committee decided to reject the case as the firm has not given reply to the OM dated 22.02.17 of DIPP.
74.	M/s. Pilot Industries Ltd. , Delhi 01/53/8/1157 /AM17/P-26/IC	12.01.2017	7500 MTs of Waste Acid lead Batteries (ISRI:Rail & Rains), Radio, Racks, Relay, Ropes, Rakes	4337.55	Recommended by MoEF&CC vide OM No. 23-213/2012-HSMD dated 08.05.17 DIPP vide O.M. No. 9/13/2017-TSW dated 22.02.2017 has sought information from the firm
75.	M/s. Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT Scrap of waste rubber tyre in	83.30	Comments sought from MoEF on 09.03.2017.

			Shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyre		Recommended by DIPP for 1948 MTs vide OM No. 9/15/2017-TSW/70 dated 17.05.17
76.	M/s. Satyam Rubber Co. Morbi, Gujarat 01/53/8/1378 /AM17/S-104/IC	8.3.17	2000 MTs of Rubber Scrap of Tube, Tyre, Conveyor Belt Etc.	10.0	Comments sought from MoEF on 15.03.2017 DIPP vide OM No. 9/19/2017-TSW/42 dated 30.03.17 has sought information from the firm.
77.	M/s. ISGEC Hitachi Zosen Ltd., Nodia 01/53/8/1428/AM17/I-47/IC	15.03.17	64 nos of Re-Treated Tyre (For Use in 650MT Hydraulic " in plant movement and Jacking system)	31.93	DIPP vide OM No. 9/23/2017-TSW/46 dated 31.03.2017 has sought information from the firm. Reply received from the firm received and being forwarded to DIPP
78.	M/s Singodaa Industries, Bharuch 01/53/162/00062 /AM17/S-107/IC	17.03.17	20000 MTs of Battery Plate Scrap	1400.0	Comments sought from MoEF&CC on 20.03.2017 Recommended by DIPP vide OM No. 9/20/2017-TSW/49 dated 10.04.17.
79.	M/s. Diach Chemical & Pigments Pvt. Ltd., Howrah 01/53/8/117/AM18/D-4/IC	27.4.17	500 MTs of Lead Scrap Rails As Per ISRI	450.16	Approved as recommended by MoEF&CC vide OM No. 23-292/2012-HSMD dated 25.04.2013 and 21.07.2015 and DIPP vide O.M. No. 9/29/2017-TSW/110 dated 20.07.2017
RA Kolkata may issue the import authorization to the applicant for import of 500 MT of Lead Scrap (ISRI Code RAILS) from GCA for a CIF value of Rs 45,016,000/- (USD 680,000) subject to the conditions mentioned in the MOEF&CC O.M. No. OM No. 23-292/2012-HSMD dated 25.04.2013 and 21.07.2015 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata					
80.	M/s. Kerala Rubber & Reclaims Ltd., Kochi 01/53/162/MISC/AM18/K-2/IC	5.5.17	1200 MT of Tyre Buffing powder & 1200 MT of used Tyre cuttings	171.9	Comments sought from MoEF&CC on 12.5.17 DIPP vide OM No. 9/30/2017-TSW/77 dated 18.05.17 has sought information from the firm.
81.	M/s. Aerocom Cushions Pvt Ltd., Nagpur 01/53/8/258/AM18/A-16/IC	26.04.17	300 MT of PU Foam Scrap Grade-A	71.42	DIPP vide OM No. 9/38/2017-TSW dated 13.06.2017 has suggested to sought comments from D/o C&PC
82.	M/s. Goodwill Imports, New Delhi 01/53/8/298/AM18/G-9/IC	23.05.17	2000 MT of Used Rubber Tyres Scrap	84.50	Approved as recommended by MoEF&CC vide OM No. 5-7/2016-HSMD dated 07.07.2017 and DIPP vide OM No. 9/34/2017-TSW dated 05.06.2017
RA CLA New Delhi may issue the import authorization to the applicant for import of 2000 MT of used Rubber Tyres Scrap (multi-cuts/Shredded) (Loose or Press Baled) from GCA for a CIF value of Rs 84,50,000/- (USD 1,30,000) subject to the conditions mentioned in the MOEF&CC O.M. No.5-7/2016-HSMD dated 07.07.2017 as well as with actual user condition for manufacture of crumb rubber besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA CLA New Delhi.					
83.	M/s. Mounika Industry, Telangana 01/53/8/280/AM18/M-5/IC	19.05.17	4000 MT of Old/Used Rubber Tyres Scrap	169.26	Approved as recommended by MoEF&CC vide OM No. 23-273/2014-HSMD dated 07.07.2017 and DIPP vide OM No. 9/36/2017-TSW dated 05.06.17

RA Hyderabad may issue the import authorization to the applicant for import of 4000 MT of Old/Used Rubber Tyres Scrap (multiple cuts/shredded) (press baled or loose) from GCA for a CIF value of Rs 16,926,000/- (USD 2,60,000) subject to the conditions mentioned in the MOEF&CC O.M. No.23-273/2014-HSMD dated 07.07.2017 as well as with actual user condition for manufacture of crumb rubber besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
84.	M/s. Shivani Network, Ahmadabad 01/53/8/243/AM18/S-14/IC	17.05.17	7500 MTs of Used Rubber Tyres with Multiple cuts	127.50	Approved as recommended by MoEF&CC vide OM No. 23-287/2014-HSMD dated 23.05.2017 and DIPP vide OM No. 9/37/2017-TSW/113 dated 31.07.2017
RA Ahmedabad may issue the import authorization to the applicant for import of 7500 MT of used rubber tyres (Multi-cut/Shredded) in pressed baled or loose condition from GCA for a CIF value of Rs 1,27,50,000/- (USD 1,87,500) subject to the conditions mentioned in the MOEF&CC O.M. No. 23-287/2014-HSMD dated 23.05.2017 as well as with actual user condition for manufacture of crumb rubber besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ahmedabad..					
85.	M/s. A One Rubber Industries, Delhi 01/53/8/352/AM18/A-12/IC	05.06.17	9000 MTs of Old/Used Rubber Tyres/ Tube Scrap Non-Radial	237.60	Approved as recommended by MoEF&CC vide OM No. 23-67/2016-HSMD dated 7.07.17 and DIPP vide OM No. 9/39/2017-TSW/97 dated 14.06.2017
RA CLA New Delhi may issue the import authorization to the applicant for import of 9000 MTs. of Old & Used rubber tyres/tubes scrap (Shredded/cut into two or multiple Pieces) (Press Baled or in loose condition). from GCA for a CIF value of Rs 2,37,60,000/- subject to the conditions mentioned in the MOEF&CC O.M. No. 23-67/2016-HSMD dated 07.07.2017 as well as with actual user condition for manufacture of crumb rubber besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA CLA New Delhi.					
86.	M/s. SS Endothermics P. Ltd, Mumbai 01/53/8/357/AM18/S-22/IC	08.06.17	17,000 MTs of old & used rubber tyres (Cut/Shredded/Baled Press)	673.20	Approved as recommended by MoEF&CC vide OM No. 23-56/2015-HSMD dated 07.07.2017 and DIPP vide OM No. 9/40/2017-TSW dated 14.06.2016.
RA Mumbai may issue the import authorization to the applicant for import of 17000 MTs of old & Used Rubber Tyre scrap (multiple cuts/shreds/press baled) from GCA for a CIF value of Rs 6,73,20,000/- (US\$ 10,20,000) subject to the conditions mentioned in the MOEF&CC O.M. No.23-56/2015-HSMD dated 07.07.2017 as well as with actual user condition for manufacture of crumb rubber besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
87.	M/s. Great Town Trading P. Ltd, Mumbai 01/53/162/Misc/AM18/G-8/IC	16.05.17	1000 MT of Solid Recovered/Replacement Fuel (SRF) (Municipal Waste)	41.18	Comments sought from MoEF&CC and D/o C&PC on 29.05.17. D/o C&PC has suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 17.07.2017
88.	M/s. Shree Cement Ltd, Ajmer 01/53/8/1485/AM17/S-111/IC	29.03.17	500 Tonnes of Solid Recovered Fuel (SRF) – Allied Industrial /Commercial Waste	6.86	Comments sought from MoEF&CC and D/o C&PC on 29.05.17. D/o C&PC has suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 17.07.2017
89.	M/s. Shri Mahavir Rubber Industry, Barnala –Punjab 01/53/8/496/AM18/S-33/IC	13.07.17	"12000 MTs of used Rubber Scrap and Tubes Scrap"	588.00	Approved, as recommended by MoEF&CC OM No. 23-160/2016-HSMD dated 23.05.2017 and DIPP vide OM No. 9/46/2017-TSW/111 dated 24.07.2017

RA Ludhiana may issue the import authorization to the applicant for import of 12,000 MTs of Used Rubber Tyres & tubes scrap (multi-cut/shreds) (Press Baled or in loose form) from GCA for a CIF value of Rs 5,88,00,000/- (US\$ 8,90,910) subject to the conditions mentioned in the MOEF&CC O.M. 23-160/2016-HSMD dated 23.05.2017 as well as with actual user condition for manufacture of crumb rubber besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Ludhiana.					
90.	M/s. K.G.Metalloys, Dholpur, Rajanthan 01/53/8/497/AM18/K-8/IC	12.07.17	"200 MTs of Lead Scrap Rakes , Rails "6500 MTs of Lead Scrap Rains, Rono Roper "500 MTs of Racks, Radio, Realy,Ropes, Rents	55055.00	Comments sought from MOEF & DIPP on 14.07.17
91.	M/s. Godfrey Phillips India Ltd, New Delhi 01/53/8/302/AM18/G10/IC	24.05.17	99750000 Nos. Tax Stamps	526.68	Comments sought from D/o Economic Affairs on 06.06.2017 Recommended by DIPP vide OM No. 9/41/2017/TSW/102 dated 12.07.17. The committee decided to process the case on file.
92.	M/s. Godfrey Phillips India Ltd, New Delhi 01/53/8/30/AM18/G11/IC	24.05.17	21000000 Nos. Tax Stamps	110.88	Comments sought from D/o Economic Affairs on 06.06.2017 Recommended by DIPP vide OM No. 9/41/2017/TSW/103 dated 12.07.17. Recommended by DIPP vide OM No. 9/41/2017/TSW/102 dated 12.07.17. The committee decided to process the case on file.
93.	M/s. Godfrey Phillips India Ltd, New Delhi 01/53/8/354/AM18/G13/IC	06.06.17	8925000 Nos. Tax Stamps	66.56	Comments sought from D/o Economic Affairs on 06.06.2017 Recommended by DIPP vide OM No. 9/41/2017/TSW/101 dated 10.07.17. Recommended by DIPP vide OM No. 9/41/2017/TSW/102 dated 12.07.17. The committee decided to process the case on file.
94.	M/s. Isgec Heavy Engineering Ltd, Yamunanagar, Haryana 01/53/8/437/AM18/I-15/IC	29.06.17	80 different items as per list attached	28.70	Comments sought from DIPP on 17.07.2017
95.	M/s. Gulati Udyog, Bhilai Chhattisgarh 01/53/8/501/AM18/G-18/IC	17.7.2017	34000 MT of used rubber tyre with multiple cuts or single cut or shredded in press baled or loose form	1547.00	Comments sought from DIPP & MoEF&CC on 19.07.17
Status Part-3 Ministry of Steel					
96.	M/s. Bansal Brothers , Bhilai 01/53/8/979/AM17/B-19/IC	07.12.16	20 M.T. of Niobium Concentrate	68	M/o Steel vide Letter No. 2(1)2015-TD dated 02.01.17 has informed that import of Niobium Tantalum ores and concentrates are under restricted list, subject to Atomic Energy Act, 1962 and Rules there under. Hence, concurrence from DAE may be taken. Comments sought from D/o Atomic Energy on 29.3.17. DAE vide OM dated 07.07.17 has

					informed that the firm may be advised to apply to DAE under O'category for obtaining a license for import of Niobium Concentrate. The firm may accordingly approach DAE and furnish their NOC for issuance of authorization. The case will be considered on receipt of NOC from DAE.
97.	M/s. Shivam Iron & Steel Co. Ltd, Kolkata 01/53/8/436/AM18/S-28/IC	29.06.17	50000 M.T. of Slag Ferro Manganese	320.21	M/o Steel vide letter dated 17.07.17 has sought information from the firm.
98.	M/s. Berry Alloys Ltd, Kolkata 01/53/8/162/AM18/B-6/IC	03.07.17	4400 M.T. Of Ferro Manganese Slag	280.28	Approved as recommended by Ministry of Steel vide OM No. 17(2)/2017-RM-I dated 25.07.2017
RA Kolkata may issue the import authorization to the applicant for import of 4,400 MTs of FeMn slag from Japan for a CIF value of Rs 2,80,28,000/- (US\$ 43,1200) subject to actual user condition and laid down procedure for import of FeMn Slag besides other usual conditions of import authorization.					
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
99.	Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments awaited from MoEF&CC. Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16
100.	Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 Kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Comments sought from D/o C&PC on 06.04.16
101.	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC on 05.05.2016 Comments awaited from MoEF&CC.
102.	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from C & PC on 5.05.2016. Comments awaited from MoEF&CC.
103.	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.5.16
104.	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1, Trichloroethane	7.20	Comments sought from D/o C&PC on 04.07.16
105.	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from MOEF & C & PC on 24.10.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that they have not received the application. A copy of application has been again sent to MoEF&CC.
106.	M/s. Shree Ganesh Vyapar Udyog, Mumbai	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from MOEF & D/o C & PC on 24.10.16.

	01/53/162/Misc/AM17/S-65/IC				MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that they have not received the application a copy of the application has been again sent to MoEF&CC.
107.	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from MOEF and C&PC on 06.12.2016
108.	M/s. Saary Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17
109.	M/s MM Aqua Technologies Ltd., Gurgaon 01/53/162/MISC/AM17/M-42/IC	28.02.17	1000 MTs of Plastic Scrap	374.0	Comments sought from D/o C&PC & MoEF on 8.03.17
110.	M/s Om Vinyl Pvt. Ltd., Ghaziabad 01/53/8/1981/AM17/O-12/IC	27.03.17	100 MTs of PVC Scrap	35.0	Comments sought from D/o C&PC & MoEF on 29.03.17
111.	M/s RMG Polyvinyl India Ltd., Ghaziabad 01/53/8/1476/AM17/R-44/IC	27.03.17	500 MTs of Industrial of PVC Films	167.5	Comments sought from D/o C&PC and MoEF on 29 .03.17
112.	M/s. Gujarat Fluorochemicals Limited, Mumbai 01/53/8/268/AM18/G-7/IC	22.05.17	50 Kgs of Chlorotrifluoroethene Gas (CTFE MONOMER)	10.36	Comments sought from D/o C&PC on 29.05.2017
113.	M/s. Gujarat Fluorochemicals Ltd, Mumbai 01/53/8/319/AM18/G-12/IC	31.05.17	250 Kgs of Chlorotrifluoroethene Gas (CTFE MONOMER)	51.80	Comments sought from C&PC on 06.06.2017
114.	M/s. Aarti Industries Ltd, Mumbai 01/53/8/233/AM-18/A-17/IC	17.05.17	59 Kgs of Bromofluoromethane	50.27	Reply received from D/o Pharmaceuticals. Reply sought from MoEF(CC).
115.	M/s. Syngene International Ltd, Bangalore 01/53/8/422/AM18/S-29/IC	29.06.17	(i) Acetic Anhydride, (ii) Akovaz (Ephedrine Sulfate 50mg/ml) (iii) Ephedrine Sulfate	28.97	Comments sought from D/o C&PC on 11.07.2017
Part-5 Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)					
116.	M/s. Seal Infotech Pvt Ltd, Chennai 01/53/8/658/AM17/S-58/IC	14.09.16	146 nos of support Services as per ANF-2M	18.32	Comments sought from MOEF on 22.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. Deity vide Letter No. 16(19)2016-IPHW dated 29.12.16 has sought information from the firm. Deity vide Letter No. 16(19)2016-IPHW dated 17.02.17 has informed the firm that if no information has been received within 15 days, the case may be treated as closed.
117.	M/s Spatika Digital Solutions Pvt. Ltd.	01.12.16	337 Computer Parts	19.75	Deity vide letter No. 16(17)/2016-IPHW dated 29.12.16 has sought information from the firm. . Deity

					vide Letter No. 16(17)/2016-IPHW dated 17.02.17 has informed the firm that if no information has been received within 15 days, the case may be treated as closed.
					Comments sought from MoEF&CC vide OM dated 05.12.16.
118.	M/s. IBM India Pvt Ltd, Bangalore 01/53/8/958/AM17/I-39/IC	06.12.16	14650 nos. of Composite Refurbished Computers Parts	7710.45	Comments sought from MOEF on 07.12.16 Deity vide Letter No. 16(18)/2016-IPHW dated 03.01.17 has sought information from the firm. Deity vide Letter No. 16(18)/2016-IPHW dated 17.02.17 has informed the firm that if no information has been received within 15 days, the case may be treated as closed.
119.	M/s Dell International Services India Pvt. Ltd. , Bangalore 01/53/8/154/AM18/D-6/IC	2.5.17	Used computer parts (As per ANF 2M)	4148.6	Deity vide e-mail dated 17.05.2017 has informed that the case is under process
120.	M/s. Agile Electric Sub Assembly Pvt. Ltd. , Chennai 01/53/00552/AM17/A-4/IC	15.4.17	4 no of Automatic data Processing Machines and Unites	3.3	Comments sought from Deity on 15.5.17
121.	M/s. Bharat Electronics Limited , Bangalore 01/53/8/0136/AM18/B-13/IC	20.04.17	10000 Kgs of Chromium Powder	222.60	Deity vide letter dated 27.06.2017 has sought information from the firm.
122.	M/s. Allison Transmission India P. Ltd, Kanchipuram 01/53/8/308/AM18/A-18/IC	26.05.17	1 No of GM 4L80 Transmission	208320	Comments sought from Deity on 06.06.2017
123.	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos of Switch Chassis	15.28	D/o Electronics & Information Technology vide letter dated 01.06.2017 has sought information from the firm
124.	M/s. Dark Line Copier, Navi Mumbai 01/53/8/492/AM18/D-10/IC	12.07.17	4000 Nos. of Old and Used Digital Multifunctional Devices & Printers (working condition)	500.00	Comments sought from Deity &MOEF on 14.07.17
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
125.	M/s. Stallion Enterprises, Mumbai 01/53/8/559/AM17/S-47/IC	26.08.16	10 M.T of R 124	102.51	MoEF&CC vide OM dated 18.01.17 has sought information from the firm.
126.	M/s Krishna Antioxidants Pvt. Ltd. , Mumbai 01/53/8/1492/AM17/K-32/IC	03.04.17	20,000 KGS of HCFC-141B (1,1-DICHLORO-1FLUOROETHANE)	53.60	Comments sought from MoEF&CC on 3.4.17
127.	M/s Ceasefire industries Pvt. Ltd. Pune	8.5.17	50,000 Kgs of Dichlorotrifluoroethan	326.40	Comments sought from MoEF&CC on 9.5.17

	01/53/8/193/AM18/C-3/IC		e (HCFC-123)		
128.	M/s. Huntsman International India P. Ltd , Mumbai 01/53/8/327/AM18/H-12/IC	31.05.17	400 MTs of Hydro Chloro Fluro Carbon (HCFC)141 B	1100.00	Comments sought from MOEF &CC on 06.06.2017
129.	M/s. East West Engineering Company , Delhi 01/53/8/330/AM18/E-3/IC	01.06.17	3000 Kgs. Recycled Halone 1211 Gas and 2000 Kgs. Recycled Halone 1301 Gas	97.50	Comments sought from MoEF&CC on 06.06.2017
130.	M/s. Manya International, Delhi 01/53/8/353/AM18/M-6/IC	06.06.17	400 MTs of Dichlorofluoroethane (HCFC 141 B)	991.60	Approved as recommended by MoEF&CC vide OM No. 11.2/2017-OC dated 17.07.2017
CLA New Delhi may issue the import authorization to the applicant for import of 400 MTs of HCFC-141 b from GCA for a CIF value of Rs. 9,91,60,000/- (US\$ 14,80,000) subject actual user condition besides other usual conditions of import authorization.					
131.	M/s. Royal Industries, Delhi 01/53/162/Misc/AM18/R-8/IC	05.06.17	500 MTs of Dichlorofluoroethane (HCFC 141 B)	1983.32	Approved as recommended by MoEF&CC vide OM No. 11.2/2017-OC dated 17.07.2017
CLA New Delhi may issue the import authorization to the applicant for import of 800 MTs of HCFC-141 b from China for a CIF value of Rs. 17,03,02,400/- (US\$ 26,08,000) subject actual user condition besides other usual conditions of import authorization.					
132.	M/s. Amrit Polychem P. Ltd, Mumbai 01/53/8/438/AM18/A-25/IC	29.06.17	800 MT of Dichlorofluoroethane (HCFC 141 B)	1703.02	Approved as recommended by MoEF&CC vide OM No. 11/2/2017-OC dated 17.07.2017
RA Mumbai may issue the import authorization to the applicant for import of 800 MTs of HCFC-141 b from China for a CIF value of Rs. 19,83,32,000/- (US\$ 29,60,000) subject actual user condition besides other usual conditions of import authorization.					
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
133.	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF on 31.03.2016.
134.	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MOEF & CC(WL) has sought information vide OM no. 3-44/2016/WL dated 30.05.2016 Comments sought from AYUSH on 03.05.16
135.	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF (WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
136.	M/s Sarvat Mahmood, Hyderabad 01/53/8/1209/AM17/S-92/IC	30.01.17	23 nos of Taxidermy Animal Mounts	2.70	Approved as recommended by MoEF&CC vide letter No. 3-15/2017/WL dated 14.06.17.
RA Hyderabad may issue the import authorization to the applicant for import of 19 Nos. of Animal Mounts/Trophies (as per quantity and description mentioned in MoEF&CC OM No.3-15/2017/WL dated 14.06.2017) from South Africa for a proportionate CIF value subject to the conditions mentioned in the MOEF&CC O.M. No.3-15/2017/WL dated 14.06.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
137.	M/s. G. Amarender Reddy, Hyderabad 01/53/8/1249/AM17/G-29/IC	9.02.17	22 nos of Taxidermy Animal Mounts	2.79	Approved as recommended by MoEF&CC vide OM No. 3-15/2017/WL dated 19.06.2017
RA Hyderabad may issue the import authorization to the applicant for import of 06 Nos. of Animal Mounts/Trophies (as per quantity and description mentioned is MOEF&CC O.M No 3-11/2017/WL dated 19.06.2017) from Greenland & New Zealand for a proportionate CIF value subject to the conditions mentioned in the MOEF&CC O.M No 3-11/2017/WL dated					

19.06.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
138.	M/s. G. Abhinav Ram Reddy, Hyderabad 01/53/8/1248/AM17/G-28/IC	9.02.17	23 nos. of Hunted Animal Trophies	2	Approved as recommended by MoEF&CC vide OM No. 3- 15/2017/WL dated 10.07.2017
RA Hyderabad may issue the import authorization to the applicant for import of 10 Nos. of Taxidermy Animal Mounts/Trophies (as per quantity and description mentioned is MOEF&CC O.M No OM No. 3-15/2017/WL dated 10.07.2017) from Tanzania. for a proportionate CIF value of subject to the conditions mentioned in the MOEF&CC O.M. No.3-15/2017/WL dated 10.07.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
139.	M/s. K.R. Suresh Reddy, Hyderabad 01/53/8/1286/AM17/K-24/IC	16.02.17	21nos of Taxidermy Animal Mounts	1.99	Approved as recommended by MoEF&CC vide OM No. 3- 16/2017/WL dated 12.07.2017
RA Hyderabad may issue the import authorization to the applicant for import of 16 Nos. Hunting Animal Trophies (as per quantity and description mentioned is MOEF&CC O.M No 3-15/2017/WL dated 10.07.2017) from Tanzania. for a proportionate CIF value of subject to the conditions mentioned in the MOEF&CC O.M. No.3-15/2017/WL dated 10.07.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
140.	M/s. A&S Creations, New Delhi 01/53/8/0120/AM18/A-4/IC	27.4.17	20nos of GPS Plus 3 Collar Transceiver	38.76	Approved as recommended by MoEF&CC vide OM No. 3- 37/2017/WL dated 05.07.2017
RA CLA New Delhi may issue the import authorization to the applicant for import of 20 Nos. of GPS Plus 3 Collars-Transceiver from Germany for a CIF value of Rs 38,76,480/- (EUR 53,840) subject to the conditions mentioned in the MOEF&CC O.M. No. OM No. 3-37/2017/WL dated 05.07.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA CLA New Delhi..					
141.	M/s. Adinath Veterinary Products Pvt Ltd, Indore 01/53/8/226/AM18/A-13/IC	17.04.17	2 Nos Tele Injection Applicator with zip telescopic sight	2.62	Comments sought from MoEF&CC on 29.05.2017
142.	M/s. Adinath Veterinary Products Pvt. Ltd., Indore 01/53/8/225/AM18/A-12/IC	15.05.17	4 Nos. of RD706 Remote Injection Gun	3.99	Approved as recommended by MoEF&CC vide OM No. 3- 36/2017/WL dated 04.07.2017
RA Indore may issue the import authorization to the applicant for import of 4 Nos. of Tranquilizer Equipment – RD 706 Remote Injection Gun from Germany for a CIF value of Rs 3,99,920/- (EUR 4,999) subject to the conditions mentioned in the MOEF(WL) O.M. No.3-36/2017/WL dated 04.07.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.					
143.	M/s. A&S Creations, New Delhi 01/53/8/338/AM18/A-19/IC	01.06.17	8 Nos. of Telonics MOD-400-3 Collars	1.20	Comments sought from MoEF&CC on 06.06.2017
144.	M/s. Adinath Veterinary Products P.Ltd, Indore 01/53/8/466/AM18/A-26/IC	07.07.17	1 Nos.of RD 706 Remote Injection Gun & 01 no of RD 406 Remote Injection Pistol	1.87	Comments sought from MoEF&CC on 11.07.2017
145.	M/s. Adinath Veterinary Products P. Ltd, Indore 01/53/8/467/AM18/A-27/IC	7.07.17	7 Nos. of Gut 50 Tranquilizing Gun Applicator	7.24	Comments sought from MoEF&CC on 11.07.2017
PART- 9 D/o Heavy Industry					
146.	M/s. Vidur Tools Pvt. Ltd., Navi Mumbai 01/53/8/1454/AM17/V-34/IC	21.3.17	100 MTs of Tungsten Scrap	1500.0	Comments sought from D/o Heavy Industry on 23.03.2017
147.	M/s. Volkswagen Group Sales India Pvt. Ltd, Mumbai 01/53/8/445/AM18/V-6/IC	05.07.17	1754 Nos. of Car Parts for Pursche	3681.4 2	Comments sought from D/o. Heavy Industry on 14.07. 17
Part-10 (A) Ministry of Home Affairs (MHA)-Prov. Division					
148.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-	11.3.15	128 nos. of Sniper Rifle as per Annexure-	951.53	Comments sought from MHA on 24.3.15

	47/IC		A of application.		
149.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
150.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA
151.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA.
152.	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide U.O. dated 15.03.17 has sought information from security agencies.
153.	DG Indo-Tibetan Border Police, New Delhi 01/53/8/524/AM17/T-15/IC	18.08.16	05 nos of Water jet Disrupter Model Recoilless Disrupter WJD with 50 nos of cartridge	51.91	MHA vide U.O dated 15.03.2017 has sought information from the security agencies.
154.	M/s. OIS Advanced Technology Pvt. Ltd, New Delhi 01/53/8/571/AM17/O-3/IC	29.08.16	60 nos of Night Vision Monocular	80.00	MHA vide letter dated 07.11.16 has sought information from AIG, Chhattisgarh.
155.	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	4.11.16	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16
156.	M/s. National Security Guard, New Delhi 01/53/8/889/AM17/N-23/IC	9.11.16	140 Nos. of Simuntion Systems	343.25	Comments sought from MHA on 24.11.2016
157.	M/s Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.74	Comments sought from MHA 06.12.2016
158.	M/s Alpha Design Technologies Pvt. Ltd. , Bangalore 01/53/8/1122/AM17/A-60/IC	06.01.17	12 nos of corner Shot CSM Model-FN57	37.92	MHA vide Letter No. 13012/01/16-Prov.II dated 07.02.17 has sought information from the applicant.
159.	M/s Tonbo Imaging India Pvt. Ltd. , Bengaluru 01/53/8/1185/AM17/T-35/IC	18.01.17	75nos of Rifle Mounted Thermal Imager EK640-75	392.70	Comments sought from MHA 24.1.2017
160.	M/s National Security Guard, New Delhi	23.02.17	6 sets of wireless Spy Camera with	358.58	MHA vide letter No. IV-20011/02/2017-Prov-I-403 dated

	01/53/8/1324/AM17/N-33/IC		Transmission Systems (Multiple camera Systems with one control systems)		15.03.17 has sought information from the applicant.
161.	M/s. Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.17	300000nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	8.62	MHA vide ID dated 31.03.2017 has sought information from the firm, which has been communicated to the firm on 13.04.2017. Reply received from the firm has been forwarded to MHA.
162.	M/s Kraska Zone Trainning Pvt. Ltd., Navi Mumbai 01/53/8/1448/AM17/K-31/IC	29.3.17	105400 "Paintball Marker"	505.08	MHA vide OM No. V.11026/28/2017-Arms dated 23.06.17 has informed that as per Schedule I of the Arms Rules 2016, though paintball markers or paint ball guns having muzzle energy less than 90m/s or less than 300ft/s (300 fbs) do not fall under the category of arms, however, as per Rule 84(2), for sale, transfer and keeping for sale or transfer of all types of air weapons inter-alia including paintball markers shall only be through authorized arms or ammunition dealers/ air weapon dealers having dealer licence in Form VIII A from the competent licensing authority concerned.
163.	M/s National Security Guard, New Delhi 01/53/8/1324/AM18/N-4/IC	26.4.17	8 set of Multipurpose Long Range Surveillance Camera	337.42	Comments sought from MHA 1.5.17
164.	M/s National Security Guard, New Delhi 01/53/8/196/AM18/N-7/IC	5.5.17	2 sets of Wirless Spy Camera with Transmission System	114.0	Comments sought from MHA on 15.5.17
165.	M/s. National Security Guard, New Delhi 01/53/8/321/AM18/N-8//IC	26.05.17	1 SIG 7167.62 NATO Semi 16 inch and 1MPX 9mn,8 Inch Autor	3.92	Comments sought from MHA on 01.06.2017
166.	M/s. National Security Guard, New Delhi 01/53/8/349/AM18/N-10/IC	05.06.17	2 Set of Multipurpose Long Range Surveillance Camera	84.35	Comments sought from MHA on 07.06.2017
167.	M/s. National Security Guard, New Delhi 01/53/8/370/AM18/N-11/IC	12.06.17	Spare parts of Pistol Beretta and spare parts of 12 Bore SPAS Gun as per Appx-A	.97	Comments sought from MHA on 20.06.2017
168.	M/s. ND Importers, New Delhi 01/53/8/387/AM18/N-14/IC	15.06.17	Blank Gun and Blank Cartridges	44.99	Comments sought from MHA on 20.06.2017
169.	M/s. Pahwa Manufactures, Sitapur 01/53/8/366/AM18/P-2/IC	12.06.17	3000 Kgs. of CBS -3 Powder (Propellant)	32.63	Comments sought from MHA on 20.06.2017
170.	M/s. Seena Gupta , Jaipur 01/53/162/Misc/AM18/S-24/IC	10.06.17	1 Digital Flying Camera	1.19	Comments sought from MHA on 16.06.2017
171.	M/s. National Security Guard,	19.06.17	28 Nos. of Multi	106.46	Comments sought from MHA on

	New Delhi 01/53/8/397/AM18/N-18/IC		Grenade Launcher with accessories, spares and gauges (as per Appx-A)		21.06.2017
172.	M/s. Elcome Integrated Systems P. Ltd., Mumbai 01/53/8/355/AM18/E-4/IC	06.06.17	22 Nos. of Radar with Complete accessories	388.51	Comments sought from MHA on 20.06.2017
173.	M/s. National Security Guard, New Delhi 01/53/8/396/AM18/N-17/IC	19.06.17	829 Nos. of Pistol glock-19 along with spares and accessories (as per Appx-A)	393.83	Comments sought from MHA (Arms Division) 21.06.2017
174.	M/s. Elcom Integrated Systems P. Ltd, Mumbai 01/53/8/402/AM18/E-6/IC	21.06.17	6 Nos. of Nynapsis Radar, 25 Kw X-Band up, Black Box 26" with 6 ft. Antenna with Complete Accessories	84.91	Comments sought from MHA 27.06.2017
175.	M/s. Gagandeep Singh Dhawan, New Delhi 01/53/8/405/AM18/G-15/IC	16.05.17	2 Nos. of 357 Sig Pistol with Conversion kit	4.50	Comments sought from MHA (Arms Division) on 11.07.2017
Part-10 (B) Ministry of Home Affairs (MHA)-IS Division					
176.	M/s. World Sales Corporation, New Delhi 01/53/8/736/AM17/W-7/IC	10.10.16	3,78,000 nos of Arms & Ammunition	84.35	Comments sought from MHA on 19.10.16
177.	M/s. Sharda Gun House, New Delhi 01/53/8/452/AM17/S-41/IC	13.10.16	2500 Nos of Air Pistols/ Air Rifles/ Air Guns	140.00	Comments sought from MHA on 03.11.16
178.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/831/AM17/A-43/IC	27.10.16	10000 Nos of PCP Air Pistol. 177 Cal (7.5 Joules) and 1000 Nos of Air Pistol. 177 Cal (7.5 Joules)	1555.95	MHA vide OM No. V 11026/139/2016-Arms dated 25.03.2017 has informed that if the firm have a valid license, they may send a certified copy of it and if not, then first they may apply to obtain license, before applying for import of these restricted items. The same has been communicated to the firm on 11.04.2017. Reply received from the firm has been forwarded to MHA on 26.04.17.
179.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/832/AM17/A-44/IC	27.10.16	10000 Nos of APX Air Rifle. 177 Cal (7 Joules) and 1000 Nos of Air Rifle. 177 Cal (7.5 Joules)	1555.95	MHA has informed that if the firm have a valid license, they may send a certified copy of it and if not, then first they may apply to obtain license, before applying for import of these restricted items. The same has been communicated to the firm on 11.04.2017. Reply received from the firm has been forwarded to MHA on 26.04.17.
180.	M/s JD Sports, New Delhi 01/53/8/589/AM17/J-13/IC	13.10.16	500 nos of Blank Pistol	40.00	Comments sought from MHA 11.11.2016
181.	M/s VKC & Sons Advanced devices Pvt. Ltd., New Delhi 01/53/8/1064/AM17/V-24/IC	03.01.17	2500 Pcs of air Pistol .177 cal (1.9 Joules)	125.33	Comments sought from MHA 06.01.2017
182.	M/s Bhargav Arms Company,	09.01.17	674 nos of Arms &	20.19	Comments sought for MHA

	Jammu 01/53/8/1125/AM17/B-22/IC		Ammunition		13.1.2017
183.	M/s Dinex India Pvt. Ltd., Dehradun 01/53/8/1194/AM17/D-18/IC	29.01.17	150,000nos of Primed Hulls 12 70 16	4.38	Comments sought from MHA 27.1.2017.
184.	M/s Ankur Flourides, Ghaziabad 01/53/8/1376/AM17/A-74/IC	6.3.17	Import of Arms & Ammunition	56.07	Comments sought from MHA 8.3.2017
185.	M/s Narendra Explosives Ltd., New Delhi 01/53/8/0019/AM18/N-3/IC	10.4.17	Import of Arms & Ammunition	5.25	Comments sought from MHA 5.5.17
186.	M/s. Tentronix Innovations Private Limited, Ludhiana 01/53/8/227/AM18/T-7/IC	16.05.17	100 nos. of "Paint ball Market and ITS Accessories"	11.0	MHA vide OM No. V.11026/55/2017-Arms dated 25.06.17 has informed that as per Schedule I of the Arms Rules 2016, though paintball markers or paint ball guns having muzzle energy less than 90m/s or less than 300ft/s (300 fbs) do not fall under the category of arms, however, as per Rule 84(2), for sale, transfer and keeping for sale or transfer of all types of air weapons inter-alia including paintball markers shall only be through authorized arms or ammunition dealers/ air weapon dealers having dealer licence in Form VIII A from the competent licensing authority concerned.
187.	Vikas Verma New Delhi 01/53/8/447/AM18/V-7/IC	05.05.17	2 Nos. of 30/06 Bore Rifle with Conversion kit and Accessories	8.88	Comments sought from MHA (Arms Division) on 14.07.17
Part-11 Defence Research & Development Organisation (DRDO)					
188.	M/s. Audo Viso P. Ltd, New Delhi 01/53/8/415/AM18/A-24/IC	27.07.17	2 night vision device	6.34	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/17 dated 31.07.2017
RA CLA New Delhi may issue the import authorization to the applicant for import of 02 Nos. of Night Vision Devices from M/s. FLIR Systems Inc, USA for Indian Navy, Ministry of Defence for a CIF value of Rs 634854/- (USD 9619) subject to the other usual conditions of import authorization.					
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
189.	M/s. SI Group-India Pvt Ltd, Mumbai 01/53/8/785/AM17/S-67/IC	14.10.16	2000 Mts of DI Isobutylene (DIB)	1755.0 0	M/o P&NG vide OM No. P- 19011/13/2016-Sup dated 29.03.17 has sought information from the firm.
190.	M/s Tata Motors Ltd. Mumbai 01/53/8/868/AM17/T-21/IC	04.11.16	220,000 Liter BS EN 0590 GRADE E WINTER DIESEL (2010374)	131.68	M/o P&NG vide OM dated 27.06.17 has sought information from the firm
191.	M/s. Simpson & Co. Ltd., 01/53/8/1288/AM17/S-98/IC	15.2.17	27360 kgs of diesel- EN590 Cetane MAX.51	50.15	Approved as recommended by M/o PNG vide OM No. P- 19011/2/2017-Sup dated 24.07.2017, subject to further approval by the competent authority.
192.	M/s. Reliance Industries Ltd.,	6.3.17	600 MTs of Isopar L	414.6	Comments sought from P&NG

	Mumbai 01/53/8/1389/AM17/R-40/IC		Fluids (Isoparaffinic Hydrocarbons)		on 15.3.17
193.	M/s. Reliance Industries Ltd. , Mumbai 01/53/8/1388/AM17/R-39/IC	06.3.17	600 MTs of IsoparH Fluids (Isoparaffinic Hydrocarbons)	414.6	Comments sought from P&NG on 15.3.17
194.	M/s Total India Pvt. Ltd. Mumbai 01/53/162/00053/AM17/T-40/IC	28.2.17	Spiridane D40 12000 Kg; Spiridane D 60, 40000kg; Spiridane D60L-Drum, 14000kg and Spiridane L1, 20000kg	107.5	Approved as recommended by M/o PNG vide OM No. P-19011/05/2017-Sup dated 26.07.17 subject to further approval by the competent authority.
195.	M/s. Continental Automotive Components (India) Pvt. Ltd., Bangalore 01/53/8/277/AM18/C-6/IC	22.05.17	2220 Kgs of Gasoline EN 228, RON 95 Winter, 2535 Kgs of Diesel, EN590 BO additized, 1092 Kgs of Diesel, B100(RME) acc. To EN 14214 & 1092 Kgs of Diesel, Audi Worst Case (Fame)	29.46	M/o PN&G vide OM dated 16.06.17 has sought information from the firm.
196.	M/s. Honda Motorcycle and Scooter India Pvt. Ltd, Gurgaon 01/53/8/465/AM18/H-14/IC	06.07.17	1824 Kgs. of "CEC-Legislative Fuel RFO2-03 OXY.CONT<0.1% (Euro IV Gasoline)	5.33	Comments sought from M/o. P&NG on 14.07.2017

Part-13 Department of Telecommunications (DoT)

197.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-24/IC	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 20.10.16 has informed that information from the firm is awaited.
198.	M/s. Nova Integrated System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC	12.08.16	01 nos of Display Systems Development Software	Nil	DOT vide letter dated 14.09.2016 has sought information from the firm.
199.	M/s Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	1nos of Raymarine RD418D	1	Comments sought from DOT on 15.12.2016
200.	M/s L&T Hydrocarbon Engineering Ltd. , Surat 01/53/8/1296/AM17/L-14/IC	21.02.17	1nos of 125 W NDB transmitter with complete accessories	18.34	Comments sought from DOT on 27.2.2017
201.	M/s Morumugao Port Trust, Goa 01/53/8/1353/AM17/M-43/IC	28.2.17	1 no of Radar System With Transceivers (2 nos.) and antenna (1 no.), 1 no of AIS System and CCTV Camera and accessories (a) 1 no of Long Range - 12 nautical miles & (b) 1 no. short range -5 nautical miles	225.69	Comments sought from DOT 15.3.2017
202.	M/s. Navicom Technology International Pvt. Ltd. , Mumbai 01/53/8/0021/AM18/N-2/IC	11.4.17	2 Nos of Raymarine RD418D	1.0	Comments sought from DOT on 26.4.17

Part-15 Directorate General of Civil Aviation (DGCA)

203.	M/s. JSW Steel Coated Products	26.05.16	1 nos of Aircraft	2014.5	Comments sought from DGCA on
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	Ltd, Mumbai 01/53/8/181/AM17/J-2/IC		(Beechcraft 1900 D Airliner)		30.5.16.
204.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
205.	M/s. Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/825/AM17/G-19/IC	11.11.16	1 nos of Gyroplane	--	Clarification sought form the applicant on 09.11.2016. Reply is awaited from the firm
206.	M/s Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	9.11.16	200 nos of Capa Cartridges and 5 nos of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016
207.	M/s Larsen & Toubro Ltd. , Mumbai 01/53/8/162/61/AM17/L-15/IC	15.3.17	1 no. of Aircraft :Embraer EMB-135 BJ (Legacy 650)	14871.9	Approved as recommended by DGCA vide Reference No. 5- 2374/2015-AI(2) dated 11.07.17
RA Mumbai may grant import authorization to the firm for import of 01 No. of Aircraft: Embraer EMB-135 BJ (Legacy 650) for a CIF value of Rs. 1,48,71,90,020/- (USD 22250000) from Brazil subject to the condition that the firm ensures compliance with relevant Civil Aviation Requirements as well as actual user condition with other usual conditions of import authorization.					
208.	M/s. Dream Mill Cinemas and Entertainment Private Limited, Cochi 01/53/162/Misc/AM18/D-8/IC	22.05.17	One DJI Inspire-2, Filmmaker Drone Model: T650A	1.40	Rejected as not recommended by DGCA vide UO No. 05-13/2014- AED-Vol-VI dated 23.06.2017
209.	M/s. Sanmar Shipping Ltd, Chennai 01/53/8/287/AM18/S-13/IC	13.05.17	1 Aircraft	4053.0 0	Recommended by DGCA vide letter No.5-2374/2015-AI(2) dated 12.06.17. Clarification received from DGCA. The committee decided to process the case on file.
210.	M/s. Shri A. R. Raja Ranjan, Chennai 01/53/162/Misc/AM18/A-15/IC	12.05.17	1 Drone DJI Inspire 2 Camera	2.01	Comments sought from DGCA & MHA on 30.05.2017
211.	M/s. S.S. Trading Corporation, Delhi 01/53/8/288/AM18/S-12/IC	30.05.17	10000 Nos. of Meteorological Balloons (Weater Balloons	57.41	Comments sought from IMD and & DGCA on 30.05.2017
212.	M/s. Jayashree Consulting India, Odisha 01/53/162/Misc/AM18/J-9/IC	13.06.17	3 Model Plane (Drone 6 MP Camera)	1.37	Comments sought from DGCA & MHA on 27.06.2017
213.	M/o. Shri John A Horo, Bangalore 01/53/8/494/AM/J-10/IC	12.07.17	01 Syma X8HG RC Quad Copter	.70	Comments sought from DGCA on 14.07.17
214.	M/s. Tata Steel Limited, New Delhi 01/53/8/401/AM18/T-9/IC	20.06.17	01 No. Of Bell 429 Helicopter (MSN:57325)	5387.2 5	Approved as recommended by DGCA vide letter No. 24- 2463/2010-AI(2) dated 19.06.17.
RA Kolkata may issue the import authorization to the applicant for import of 1 No. of Bell 429 Helicopter under private category from Singapore for a CIF value of Rs. 53,87,25,000/- (USD 82,50,000) subject to the conditions mentioned in the DGCA O.M. No.24-2463/2010-A(2) dated 19.06.2017 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)					
215.	M/s. Surendra Commercial Syndicate, Kolkata 01/53/162/Misc/AM-18/S-25/IC	13.06.17	250000 Nos. of Used jute Bags	113.33	Rejected as not recommended by M/o Textiles vide OM No. 15/18/2015-Jute dated 05.07.17
216.	M/s. Reshmo Fashion P. Ltd, Kolkata 01/53/162/Misc/AM-18/R-11/IC	13.06.17	400000 Nos. of Used jute bags	64.79	Rejected as not recommended by M/o Textiles vide OM No. 15/18/2015-Jute dated 05.07.17
Part-18 Petroleum & Explosives Safety Organization (PESO)					
217.	M/s. Baker Hughes Singapore	17.05.17	Explosives as per	289.76	Recommended by PESO vide letter

	pte., Navi Mumbai 01/53/8/238/AM18/B-4/IC		Annexure -B"		No. E-25(38) dated 07.06.17. However the committee in its meeting decided to defer the case and to seek utilization details of past licences issued during the last three years. The firm has submitted the details of licensed issued during 2016-17. The committee decided to seek details of licenses during the year 2014-15 and 2015-16 also. The firm may accordingly, furnish these details accordingly.
218.	M/s. HSL Asia Limited, New Delhi 01/53/290/AM18/H-10/IC	13.05.17	Explosives as per ANF-2M	403.32	Recommended by PESO vide letter No. E-25(38)60/2016 dated 14.06.17. However the committee in its meeting decided to defer the case and to seek utilization details of past licences issued during the last three years. The firm may accordingly, furnish these details accordingly.
219.	M/s. Ideal Detonators Pvt Ltd., Secunderabad 01/53/162/Misc /AM/1-4/IC	03.05.17	20000 Kgs. HMX Shock Tube Standard/NSO 155"	242.96	Approved as recommended by PESO vide letter No. 25(38)132/2017 dated 16.06.2017. (The firm vide letter dated 10.07.2017 has informed that they are importing the item first time.)
RA Hyderabad may issue the import authorization to the applicant for import of 2000 Kgs. of HMX for Shock Tube Standard from Sweden for shock tube manufacturing. for a CIF value of Rs. 2,42,96,956/- (USD 3,52,130) subject to actual user condition besides other usual conditions of import authorization, after confirming that the items being imported under the above application has not ever been imported by the firm.					
220.	M/s. Indian Explosives Pvt. Ltd., Kolkata 01/53/162/Misc/AM18/I-7/IC	23.05.17	59200 Pcs. Of Detonators	451.32	Recommended by PESO vide letter No. E-25(38)/80/2009/III dated 22.06.2017. However, the committee decided to defer the case and to seek utilization of past licenses issued during the last three years. The firm may accordingly, furnish these details accordingly.
221.	M/s. Indian Explosives Pvt Ltd., Kolkata 01/53/162/Misc/AM18/I-8/IC	23.05.17	67200 Pcs. of i-kon TM Detonator	450.10	Recommended by PESO vide letter No. E-25(38)/80/2009/III dated 22.06.2017. However, the committee decided to defer the case and to seek utilization of past licenses issued during the last three years. The firm may accordingly, furnish these details accordingly.
222.	M/s Ganga Explosives, Faridabad 01/53/8/473/AM18/G-16/IC	07.07.17	40000 Nos. of Industrial Explosive (RBT Cartridges)	80.00	Comments sought from PESO on 11.07.2017
223.	M/s. Baker Hughes Singapore Pte., Mumbai 01/53/8/448/AM-18/B-7/IC	05.07.17	Explosives	NA	Comments sought from PESO on 14.07.17. Recommended by PESO. The committee decided to seek details of past license issued for the item during the last 3 years

					from the firm. The firm may accordingly, furnish these details accordingly.
Part-19-PHARMA					
224.	M/s Industrial Metal Powders(I) Pvt. Ltd., Pune 01/53/8/966/AM17/I-40/IC	06.12.16	8nos of TI MGI Titanium Powder 5Kg. Part No. A-5983-0300	13.55	Approved as recommended by D/o Pharma vide OM No. 36012/01/2017-Norms dated 12.07.2017
RA Pune may issue the import authorization to the applicant for import of 8 Nos. of TI MGI Titanium Powder 5 Kg Part No. A-5983-0300 from United Kingdom. for a CIF value of Rs. 13,55,130/- (16,200.00 Pound Sterling) subject to actual user condition besides other usual conditions of import authorization.					
225.	M/s. Amway India Enterprise Pvt.Ltd., New Delhi 01/53/8/152/AM18/A-9/IC	02.05.17	60 MT of Fish Lipid Oil	600.00	Department of Pharma v ide OM No. 36012/03/2017-PI-Norms dated 12.07.2017 has informed that since the product to be imported does not pertain to Pharmaceuticals or medical devices, they have no comments in the matter. Comments to be sought from D/o Agriculture.
226.	M/s. Ajanta Pharma Ltd, Mumbai 01/53/8/220/AM18/A-14/IC	15.05.17	500 Kgs. of "Chloriodomethane"	42.70	Comments sought from D/o Pharma on 01.06.2017
227.	M/s. Cadila Helthcare Ltd., Ahmedabad 01/53/8/235/AM18/C-4/IC	17.05.17	4500 Kgs. of "Theophylline Anhydrous 200 M"	79.31	Comments sought from D/o Pharma on 01.06.2017
PART-21 Miscellaneous					
228.	M/s. Mukka Sea Food Industries Pvt. Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
229.	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
230.	M/s. Insha Traders, Maharajgan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Agri & Co-operation on 28.09.16
231.	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
232.	M/s. Indian Institute of Science Education and Research, Pune 01/53/8/839/AM17/I-33/IC	20.10.16	200 Tubes/ Vials of Zebrafish Lines (Fertilized eggs)	736.18	Comments sought from D/o Biotechnology on 31.10.16
233.	M/s International Environment Consulting 01/53/8/933/AM17/I-36/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	5	Confirmation sought from AERB
234.	M/s International Environment Consulting 01/53/8/932/AM17/I-36/IC	01.12.16	1850 MBq(50 mCi) Ge-68 Germanium Chloride Solution	9.00	Confirmation sought from AERB
235.	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864 nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016

236.	M/s SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S-82/IC	5.1.2017	1000Mts of Brass Dross, 1000Mts of Zinc ash, 600Mts of Slag, Ash residues cont.copper and 300MTS of other alloys(Durid)	650.03	Comments sought from D/o Fertilizers on 25.1.2017
237.	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	D/o AHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of D/o AHD&F. D/o AHD&F has suggested to forward the application to Entomology Department of Ministry of Agriculture.
238.	M/s Jasch Industries Ltd. , Delhi 01/53/8/1462/AM18/J-2/IC	28.3.17	5 no. of KR 85 Beta Source 7.4 GBq (200mCi)	4.72	Comments sought from D/o Atomic Energy Regulatory Board as on 26.4.17
239.	M/s Jasch Industries Ltd. , Delhi 01/53/8/1462/AM18/J-1/IC	23.02.17	10 no. of KR 85 Beta Source 7.4 GBq (200mCi)	20.34	Comments sought from D/o Atomic Energy Regulatory Board as on 26.4.17
240.	M/s Naini Tissues Ltd., Kashipur, UK 01/53/8/1384/AM17/N-36/IC	6.3.17	1 no of Radiation source for IQ Total Ash	15.48	Recommended by AERB vide case file no. UK-32253-INST dt.20.11.16. The committee decided to seek original NOC with hologram of AERB from the firm. The firm vide letter dated 29.06.17 have submitted the original NOC. The committee decided to process the case on file.
241.	M/s Maa Shakti Traders, Bihar 01/53/162/MISC/AM18/M-2/IC	12.5.17	800 MTs of Fresh Ginger	160.0	Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 15.5.17
242.	M/s. Electronics Corporation of India Limited, New Delhi 01/53/8/206/AM18/E-2/IC	09.05.17	2 Nos. of Vehicle Mounted Jammer Model No. EC-SVJEE-1100	187.92	Approved as recommended by Cabinet Secretariat vide U.O. No. 11/19/2014-SS dated 25.05.2017
RA Hyderabad may issue the import authorization to the applicant for import of 2 Nos. of Vehicle Mounted Jammer Model No. EC-SVJEE-1100 from Bulgaria for a CIF value of Rs. 1,87,92,900/- (Euro 2,66,000) subject to actual user condition besides other usual conditions of import authorization.					
243.	M/s. Nagory Innovative Arts Pvt. Ltd, Kanpur 01/53/8/25/AM18/N-6/IC	18.05.17	Handicraft items (as per ANF-2M)	11.84	MSME vide OM dated 12.07.17 has informed that the product is not regulated by them and have no comments to offer. Item is covered under Exim Code 96019010, inputs are being obtained from Wildlife Division in MoEF&CC
244.	M/s. Rattan India Power Ltd, New Delhi 01/53/8/372/AM18/R-9/IC	08.06.17	Nos. of Radioisotope CS-137 and 2 Nos. of Radiosotope AM-241	3.58	The firm vide letter dated 10.07.2017 has submitted the NOCs of AERB issued by Document No. 17-NGPROC-166149 dated 19.02.2017, 17-NGPROC-166148 dated 19.02.2017. The committee decided to process the case on file.

245.	M/s. Madras Security Printers Pvt Ltd, Chennai 01/53/8/276/AM18/M-10/IC	22.05.17	12 Tonnes of CBSI MICR Cheque Paper	14.92	Comments sought from D/o. Economic Affairs on 14.07.2017
Import of Gold & Silver Dore					
246.	M/s. MMTC-PAMP India Pvt. Ltd, Mewat, Haryana 01/53/8/1314/AM18/M-11/IC	13.07.17	200 MTs of Silver Dore	1036.50	The committee decided to consider the case on file
247.	M/s. MMTC-PAMP India Pvt. Ltd, Mewat, Haryana 01/53/8/1314/AM18/M-11/IC	13.07.17	50 MTs of Gold Dore	1521125.00	The committee decided to consider the case on file
248.	M/s. GGC Gujarat Gold Centre Pvt. Ltd, Ahmedabad 01/53/8/1314/AM18/M-11/IC	13.07.17	50 MTs of Gold Dore	1521125.00	The committee decided to consider the case on file
